

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:422
ANSWERED ON:24.11.2005
AIRPORT ECONOMIC REGULATORY AUTHORITY
Ramadass Prof. M

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether the Government is contemplating policy reforms for Civil Aviation sector;
- (b) if so, the details thereof;
- (c) whether the Government has taken any decision regarding setting up of an independent Airport Economic Regulatory Authority;
- (d) if so, the details thereof; and
- (e) the time by which the Regulatory Authority is likely to be set up?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL)

(a) and (b):-The Government constituted a Committee under the Chairmanship of Shri Naresh Chandra to prepare a roadmap for civil aviation sector. Based on the recommendations made by the Committee a draft 'National Civil Aviation Policy' has been formulated. The draft Policy is under consideration of Government in consultation with the concerned Ministries.

(c),(d) and (e):- Based on the recommendations of Naresh Chandra Committee a proposal for setting up of an Airport Economic Regulatory Authority (AERA) is under consideration of the Government.